

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. PARQUET FURNISHERS PRIVATE LIMITED
OPERATED IN MANUFACTURING OF WOODEN ARTICLES

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Parquet Furnishers Private Limited PAN No.: AAACP4573G CIN: U74899DL1995PTC064936
2.	Address of the registered office	D-48, First Floor, Ajay Enclave, Near Subash Nagar Crossing, New Delhi - 110018, Delhi
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The Suspended Board of Directors has not provided details of assets of Corporate Debtor and as per last audited Balance Sheet for the financial year ended 31.03.2022 there are insignificant asset.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at cirp.parquetfurnishers@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at cirp.parquetfurnishers@gmail.com
10.	Last date for receipt of expression of interest	28.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	05.03.2026
12.	Last date for submission of objections to provisional list	10.03.2026
13.	Date of issue of final list of prospective resolution applicants	15.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.03.2026
15.	Last date for submission of resolution plans	19.04.2026
16.	Process email id to submit Expression of Interest	cirp.parquetfurnishers@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

ABHIMANYU MITTAL
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Abhimanyu Mittal

Abhimanyu Mittal
Resolution Professional,
Parquet Furnishers Private Limited
IP Registration Number: IBBI/IPA-001/IP-P01870/2019-2020/12893
(Authorization for Assignment valid till: 31/12/2026)
Regd. Add.: - 29FF, The White House, Sector - 57, Gurgaon, Haryana-122003
Regd. email Id: ca.mittalabhi@gmail.com
Correspondence Address: 109 (First Floor), Surya Kiran Building, 19,
Kasturba Gandhi Marg, New Delhi-110001
Email: cirp.parquetfurnishers@gmail.com

Date: 13.02.2026
Place: New Delhi